

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:593  
ANSWERED ON:25.02.2010  
SALE OF UREA AND DAP AT HIGHER PRICES  
Meghe Shri Datta Raghobaji

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has received complaints that the dealers are charging more for urea and DAP fertilizers than their fixed prices;
- (b) if so, the action taken by the Government in this regard;
- (c) whether the Government has issued any instructions to ensure availability of urea and DAP fertilizer to farmers on time and to check the black-marketing of these products; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d): Under clause 21 of the Fertilizer Control Order (FCO), 1985, it is mandatory to print the maximum retail price on the bags of all kinds of fertilizers, whether under statutory price control or out of the purview of the statutory price control. No person shall charge higher than the price printed on the bag. Any person violating this mandatory provision of FCO is held liable to be proceeded against for administrative/ punitive measures under the provisions of FCO and Essential Commodities Act. The State Governments are the enforcement agencies and are adequately empowered to take appropriate action against the offender who indulge in any kind of malpractices.

Urea is the only fertilizer which is under partial movement and distribution control of the Government. All other fertilizers viz. DAP, MOP, SSP and NPK etc. are decontrolled/ de-canalized since 1992. The availability of Phosphatic and Potassic fertilizers is decided by the market forces of demand and supply. Union Government monitors availability of fertilisers at State level. State Governments are responsible for distribution of fertilizers within the State. The requirement, availability & sales of Urea and DAP during the current year i.e. 2009-10 (April '09 to January '10) is at Annexure 'A'. As can be seen, the availability of these fertilizers is adequate.